

ORISSA HIGH COURT**FILING REPORT AS ON :10/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0000353/2023	GULIA @ JAYANT SETHY VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BADACHANA /381 /2022 () //
2	BLAPL/0000354/2023	KHARA BALARAM VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /46 /2021 () //
3	BLAPL/0000355/2023	SANJAY DAS VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MARKAT NAGAR /107 /2022 () //
4	BLAPL/0000356/2023	GURU @ SAKTI SANTANU PANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /258 /2022 () //
5	BLAPL/0000357/2023	LINGARAJ BHOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOUDH /374 /2022 () //
6	BLAPL/0000358/2023	RAKESH DURGA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KOKSARA /265 /2022 () //
7	BLAPL/0000359/2023	SANKAR @ SOMANATH SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /409 /2022 () //
8	BLAPL/0000360/2023	SIMANCHAL SAHU @ SIKA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /32 /2021 () //
9	BLAPL/0000361/2023	RAJA DAS VS STATE OF ODISHA	UMA CHARAN MISHRA VS	JATNI P.S. /95 /2017 () //
10	BLAPL/0000362/2023	GUPTESWAR PATNAIK VS STATE OF ODISHA	S.S.RAY 2 VS	PARLAKHEMUNDI /282 /2020 () //
11	BLAPL/0000363/2023	KAILSH SWAIN VS STATE OF ODISHA	R.N.BISWAL VS	/ /0 () //

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12	BLAPL/0000364/2023	RAJARAM NAIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KEONJHAR SADAR /536 /2022 () //
13	BLAPL/0000365/2023	SARASWATI BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	RUPSA /61 /2022 () //
14	BLAPL/0000366/2023	DEBARAJ NAIK @ DEBRAJ VS STATE OF ODISHA	UMAKANTA BARIK VS	JUNAGARH /440 /2022 () //
15	BLAPL/0000367/2023	JAYARAM KHADA VS STATE OF ODISHA	DIGAMBAR SETHI VS	JEYPORE SADAR /145 /2020 () //
16	BLAPL/0000368/2023	ANANTA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /131 /2022 () //
17	BLAPL/0000369/2023	KARTIKA KISAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KULABIRA /155 /2020 () //
18	BLAPL/0000370/2023	RAMSEVAK RAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /315 /2022 () //
19	BLAPL/0000371/2023	PRASANA @ PRASANNA KUMAR TRIPATHY @ MANJUNATH VS STATE OF ODISHA	ABHIR KUMAR NAYAK VS	KAKATAPUR /175 /2022 () //
20	BLAPL/0000372/2023	JAHIRUL BISWAS @ JALIRUL VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	ANGUL TOWN /563 /2014 () //
21	BLAPL/0000373/2023	DILUA @ DILLIP KUMAR BARAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NAYAPALLI P.S. /400 /2022 () //
22	BLAPL/0000374/2023	GURU CHARAN MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	JODA /183 /2022 () //
23	BLAPL/0000375/2023	SUBASH MOHANTY @ GILTY KALU @ SUBASH CHANDRAN MOHANTY	KRISHNA MOHANTY	KUMBHARAPARA /290 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000376/2023	PRASAD JANI	MANORANJAN PADHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000377/2023	MANU DURIA	MANORANJAN PADHY	SUNABEDA /160 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000378/2023	GUPTA HANTAL	MANORANJAN PADHY	B.SINGHPUR /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000379/2023	V. SITAYA	MANORANJAN PADHY	MACHHKUND /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000380/2023	GUNDUPALLI SRIRAM NARAYAN	MANORANJAN PADHY	MACHHKUND /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000381/2023	DHANU CHIRU @ D. CHIRANJEEVI	BICHITRA NARAYAN SATAPATHY	MARINE PS JATADHARI MUHAN /6 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000382/2023	AMAR KUMAR SWAIN @ BABU	ASIT KUMAR JENA	JENAPUR /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000383/2023	RABINDRA SWAIN	SUCHIT KUMAR NAYAK	TOMANDO /310 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000384/2023	SUNIL BEHERA@ SUNIL KUMAR BEHERA	TARA PRASAD MOHAPATRA	TANGI (KHURDA) /286 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000385/2023	LAXMI NARAYAN BEHERA @ CHAGALA	TARA PRASAD MOHAPATRA	SATYABADI /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000386/2023	RAMU SAHU	SUSANTA KUMAR LENKA	KANTAMAL /70 /2022
		VS	VS	()

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35	BLAPL/0000387/2023	STATE OF ODISHA GIRI PALKIA VS	SAMARENDRA MOHANTY VS	// CHANDILI /149 /2022 ()
36	BLAPL/0000388/2023	STATE OF ODISHA DEEPAK@PRADIP PATTANAYAK VS	SAMARENDRA MOHANTY VS	// BANARAPAL /311 /2022 ()
37	BLAPL/0000389/2023	STATE OF ODISHA ABHISEKH SONI VS	SUSANTA KUMAR LENKA VS	// KANTAMAL /70 /2022 ()
38	BLAPL/0000390/2023	STATE OF ODISHA LOKANATH PRADHAN VS	SUDHANSU SEKHAR DASH VS	// / /0 ()
39	BLAPL/0000391/2023	STATE OF ODISHA PRAFULLA KUMAR PRADHAN VS	SURYAKANTA DWIBEDI VS	// RANPUR /281 /2022 ()
40	BLAPL/0000392/2023	STATE OF ODISHA KHAGENDRA NATH MOHANTY VS	SK. ZAFARULLA VS	// BALIAPAL /27 /2019 ()
41	BLAPL/0000393/2023	STATE OF ODISHA BALARAM BEHERA VS	RAJIV KUMAR MAHANTA VS	// CHANDUA /83 /2022 ()
42	BLAPL/0000394/2023	STATE OF ODISHA KALIA @ SANATAN BHOI VS	BIKRAM CHANDRA GHADAI VS	// PURI SADAR /272 /2019 ()
43	BLAPL/0000395/2023	STATE OF ODISHA BIJU @ BIJAYA NAYAK VS	BIKRAM CHANDRA GHADAI VS	// GOP /180 /2017 ()
44	BLAPL/0000396/2023	STATE OF ODISHA BIJAYA PAIDA VS	DEBARANJAN MOHAPATRA VS	// BANKI /90 /2022 ()
45	BLAPL/0000397/2023	STATE OF ODISHA KRUSHNA BISHI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// JAIPATNA /186 /2022 () //

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46	BLAPL/0000398/2023	BACHAN @ BACHANA NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /187 /2022 () //
47	BLAPL/0000399/2023	MANAD TURUK@MANAS RANJAN TURUK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KORAPUT SADAR /59 /2020 () //
48	BLAPL/0000400/2023	JAYANARAYAN MAHARANA VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /234 /2022 () //
49	BLAPL/0000401/2023	JOSHEP MAJHI @ JOSEPH VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	MUNIGUDA /131 /2022 () //
50	BLAPL/0000402/2023	BANSIDHAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	NAYAGARH SADAR /9 /2022 () //
51	BLAPL/0000403/2023	AKASH SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHATRAPUR /803 /2022 () //
52	BLAPL/0000404/2023	PARIKHITA BARIK VS STATE OF ODISHA	B.N.MAHAPATRA VS	TOMKA /159 /2022 () //
53	CMAPL/0000015/2023	BABULI CHARAN ROUT VS STATE OF ODISHA	ADV VS	// () //
54	CMP/0000032/2023	SADANANDA SEN VS NIGAMANANDA SEN	AMIT PRASAD BOSE VS	// ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000500/2013
55	CMP/0000033/2023	SIKHYA O ANUSANDHAN A CHARITABLE TRUST, KHORDHA VS SAKUNTALA GURU @ JENA	HIRRA M KESHARI RAJ VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) CS/0001694/2012
56	CONTC/0000131/2023	RABINDRA KUMAR JENA VS SITAKANTA ROUT, OAS	ADV. VS	// () //
57	CONTC/0000132/2023	MIHIR KUMAR BISWAL	ADV.	//

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		VS	VS	0
58	CONTC/0000133/2023	ASWATHY S.,IAS SABINA KHATUN	ADV.	//
		VS	VS	0
59	CONTC/0000134/2023	ASWATHY S.,IAS RASHMITA TRIPATHY	ADV.	//
		VS	VS	0
60	CONTC/0000135/2023	SIDHESWAR BALIRAM BONDAR,IAS AJAYA KUMAR ROUT	ADV.	//
		VS	VS	0
61	CONTC/0000136/2023	ASWATHY S.,IAS GOBINDA CHANDRA PRADHAN	ADV.	//
		VS	VS	0
62	CONTC/0000137/2023	S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT. LINGARAJ SAHOO	ADV.	//
		VS	VS	0
63	CONTC/0000138/2023	S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT. KARTIKESWAR SAHU	ADV.	//
		VS	VS	0
64	CONTC/0000139/2023	S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT. BASANTI BISWAL	ADV.	//
		VS	VS	0
65	CONTC/0000140/2023	S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT. DIPTIMAYEE PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
66	CONTC/0000141/2023	SUDHANSU SEKHAR MISHRA,IPS SUPTIMAYEE ACHARYA	ADV.	//
		VS	VS	0
67	CONTC/0000142/2023	ASWATHY S., IAS RAJ KISHORE PANDA	ADV.	//
		VS	VS	0
68	CONTC/0000143/2023	MONA SHARMA,IAS DHANURDHAR CHAMPATIRAY	ANIRUDH SANGANERIA	//
		VS	VS	0

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69	CONTC/0000144/2023	RAMESH CHANDRA BEHERA, CHIEF ENGINEER, BUILDING, RURAL WORKS, ODISHA M/S. ASHUTOSH CONSTRUCTION , JAJPUR VS	ADV. VS	// // ()
70	CONTC/0000145/2023	ANU GARG, I.A.S. ER.BISWAJIT SAMANTARAY VS	ANIRUDH SANGANERIA VS	// // ()
71	CONTC/0000146/2023	RAMESH CHANDRA BEHERA, CHIEF ENGINEER, BUILDING, RURAL WORKS, ODISHA SALGADIA HAPPY AND HOLY HOME SOCIETY VS	DR. SIMANCHALLA RANJIT VS	// // ()
72	CONTC/0000147/2023	BHABANI SHANKAR CHAYANI, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK PREMANJALI BEHURA VS	ADV. VS	// // ()
73	CONTC/0000148/2023	PROF. DR. NIRMAL CHANDRA MOHAPATRA, DIRECTOR, REGIONAL SPINAL INJURY CENTRE SAMARENDRA KUMAR BISWAL VS	ADV VS	// // ()
74	CONTC/0000149/2023	NIKHILESH CHANDRA, DIRECTOR, CENTRAL GOVT. HEALTH SCHEME, MINISTRY OF HEALTH AND FAMILY WELFARE. SATYABRATA MAITY VS	ADV. VS	// // ()
75	CONTC/0000150/2023	MANAS RANJAN TRIPATHY, TAHASILDAR, MAHAKALAPARA CHATRUBHUJA SAHOO VS	ADV. VS	// // ()
76	CONTC/0000151/2023	SATYABRATA SAHU, IAS MADHU SUDAN JENA VS	ADV. VS	// // ()
77	CONTC/0000152/2023	SATYABRATA SAHU, IAS PRABHAKAR PANDA VS	ADV. VS	// // ()
78	CONTC/0000153/2023	SATYABRATA SAHU, IAS TRILOCHAN PRADHAN VS	ADV. VS	// // ()
79	CONTC/0000154/2023	SATYABRATA SAHU, IAS N.LAXMINARAYAN VS	ADV. VS	// // ()
		SATYABRATA SAHU, IAS		//

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80	CONTC/0000155/2023	SRIMANTINI BEHERA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
81	CONTC/0000156/2023	JAJATI KISHORE JENA VS RAJESH KUMAR SAMAL,ADDL. TAHASILDAR,CUTTACK SADAR	ADV. VS	// 0 //
82	CONTC/0000157/2023	SRIKANTA KUMAR BISWAL VS ASHIS SINGH, IAS	ADV. VS	// 0 //
83	CONTC/0000158/2023	SARADA CHARAN TRIPATHY VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
84	CONTC/0000159/2023	PRAKASH CHANDRA PANDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
85	CONTC/0000160/2023	RABINDRA NATH PANIGRAHI VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
86	CONTC/0000161/2023	SURENDRANATH PATTNAIK VS DR. MONA SHARMA, I.A.S.	ADV VS	// 0 //
87	CONTC/0000162/2023	MAHESWAR PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
88	CONTC/0000163/2023	DURYODHAN NAYAK VS DR.MONA SHARMA, I.A.S.	ADV VS	// 0 //
89	CONTC/0000164/2023	BIJAYA KUMAR ACHARYA VS DR.AVAYA KUMAR NAYAK, O.A.S(SS)	GOURI KUMAR RATH VS	// 0 //
90	CRLA/0000037/2023	SANTANU KHADIA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	LEPHRIPADA /59 /2022 0 //
91	CRLA/0000038/2023	ASHOK KUMAR PATRA	DEVASHIS PANDA	SAMBALPUR VIGILANCE /58 /1995

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMA/000010/2023	HIMANSU SAHU	ADV.	BALICHANDRAPUR /4 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMA/000011/2023	PRATAP SAMANTARAY@PRATAP KUMAR SAMANTARAY	ADV.	KHANDAPARA /50 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0000142/2023	DR.GUNANIDHI NAIK	S.K.MISHRA	KHARIAR /187 /2013
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0000143/2023	JONRASH@JONRESH TURUK	ARJEET MISHRA	BOIPARIGUDA /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0000144/2023	SUBAL MAJHI	SOURMENDRA PATTANAIK	MALKANGIRI /432 /2022
		VS	VS	S.D.J.M.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		GR/0000503/2022
97	CRLMC/0000145/2023	SUKANTA KUMAR BEHERA @ PINTU	SOUBHAGYA KUMAR DASH	CHHENDIPADA /308 /2021
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0000146/2023	SUKANTA KUMAR BEHERA @ PINTU	SOUBHAGYA KUMAR DASH	CHHENDIPADA /308 /2021
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0000147/2023	SISIRA KUMAR SATAPATHY	SOUBHAGYA KUMAR DASH	/81 /2012
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0000148/2023	PRASANTA KUMAR DAS	ACHYUTANANDA PATTANAIK	BHUBANESWAR VIGILANCE /4 /2021
		VS	VS	A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha)
		STATE OF ODISHA(VIG.)		GR/0000004/2021
101	CRLMC/0000149/2023	BICKY@ASHIS KUMAR MUKHI	JAGANNATH BHUYAN	PHULBANI TOWN /28 /2016
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0000150/2023	K.MAHASWAR RAO	SIDHARTH PRASAD DAS	MOHANA /253 /2021
		VS	VS	()

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103	CRLMC/0000151/2023	STATE OF ODISHA MAINA BABA@AKHAYA KUMAR NAYAK VS	DEBASNAN DAS VS	// TIRTOL /252 /2016 ()
104	CRLMC/0000152/2023	STATE OF ODISHA BIRENDRA MANGRAJ@BANTI VS	BHABANI SHANKAR MISHRA 3 VS	// DELANGA /292 /2021 ()
105	CRLMC/0000153/2023	STATE OF ODISHA D.KRUSHNA DORA VS	AJAYA KUMAR JENA VS	// / /0 ()
106	CRLMC/0000154/2023	STATE OF ODISHA PRAMOD DAS VS	ASHOK JENA VS	// CUTTACK SADAR /63 /2020 ()
107	CRLMC/0000155/2023	STATE OF ODISHA TUKUNA LENKA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /335 /2022 ()
108	CRLMC/0000156/2023	STATE OF ODISHA PRAHALLAD DHAL VS	JAYAKRISHNA MOHAPATR VS	// CHANDABALI /335 /2022 ()
109	CRLMC/0000157/2023	STATE OF ODISHA SK.BANTY VS	MD. G.MADANI VS	// NAYAPALLI P.S. /478 /2022 ()
110	CRLMC/0000158/2023	STATE OF ODISHA BHARATI PATRA VS	MANOJ KUMAR MOHANTY VS	// VIGILANCE PS (BERHAMPUR) /43 /2010 ()
111	CRLMC/0000159/2023	STATE OF ODISHA(VIG.) PUSKAR CHANDRA BARAD@PUSKAR BARAD VS	SURYAKANTA DWIBEDI VS	// RANPUR /298 /2022 ()
112	CRLMC/0000160/2023	STATE OF ODISHA R.DEVRAJ@RATI KALIA VS	JYOTIRMAYA SAHOO VS	// MARINE PS AT ARJIPALLI /12 /2017 ()
113	CRLMC/0000161/2023	STATE OF ODISHA LAXMIDHAR PANDA VS	LINGARAJ SARANGI VS	// BHUBANESWAR VIGILANCE /31 /2013 ()
		STATE OF ODISHA		//

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114	CRLMC/0000162/2023	SHYAM NARAYAN PRASAD GUPTA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	//0 () //
115	CRLMC/0000163/2023	HAREKRUSHNA PRADHAN VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	BALASORE SADAR /301 /2020 () //
116	CRLMC/0000164/2023	GOPI@LINGARAJ BEHERA VS STATE OF ODISHA	DEBA KUMAR RATH VS	BALIPATNA /195 /2017 () //
117	CRLMC/0000165/2023	MOHAN SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NILGIRI /38 /2020 () //
118	CRLMC/0000166/2023	MUKESH PANDI@MUKESH KUMAR PANDI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /269 /2018 () //
119	CRLMC/0000167/2023	ANIL KUMAR PANDI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SPL.TASK FORCE /29 /2021 () //
120	CRLMC/0000168/2023	BRUNDABAN PANDI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SPL.TASK FORCE /29 /2021 () //
121	CRLMC/0000169/2023	LAXMIMANI SETHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /43 /2015 () //
122	CRLMC/0000170/2023	KISHORE CHANDRA GANTAYAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	S.P.(CID-CRL),CUTTACK /16 /2021 () //
123	CRLMC/0000171/2023	SAMEER KUMAR SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SHERAGADA /83 /2022 () //
124	CRLMC/0000172/2023	BHAGABANA MOHANTY VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	SHERAGADA /120 /2019 () //
125	CRLMC/0000173/2023	BHANU CHARAN BAG	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /311 /2006

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000174/2023	G. KRISHNA DAS	DIPTI RANJAN BHOKTA	RAYAGADA TOWN /145 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000175/2023	MANA@MANAS DAS	SANJAY KUMAR BEHERA	CHAULIAGANJA /115 /2008
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0000048/2023	BANITA MALLIK @ BANITA MALLICK	ARIJEET MISHRA	/ /0
		VS	VS	()
		DILLIP KUMAR NAYAK		//
129	CRLMP/0000049/2023	LAKESH CHANDRA BEHERA	BISWARANJAN MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0000050/2023	ASEEMA KABI	MD.RIAZ	/ /0
		VS	VS	()
		THE SUPERINTENDENT OF POLICE, BHADRAK		//
131	CRLMP/0000051/2023	BISWAJIT PANDA	SAMARENDRA PATTANAİK	/ /0
		VS	VS	JUDGE, FAMILY COURT, JAJPUR(Jajapur)
		MADHUSMITA PANI		Crp/0000130/2019
132	CRLMP/0000052/2023	MANORANJAN SAHOO	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLREV/0000014/2023	DEBANANDA RANBIDA	KOUSİK ANANDA GURU	KHETRARAJPUR /54 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	CRP/0000002/2023	AHALYA ROUT	UMA CHARAN MISHRA	//
		VS	VS	()
		RABINDRA BEHERA		//
135	FAO/0000007/2023	NABAGHAN MANGARAJ	DEEPALI MAHAPATRA	//
		VS	VS	()
		UNION OF INDIA		//
136	FAO/0000008/2023	KUNTALA BEHERA	DEEPALI MAHAPATRA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	FAO/000009/2023	UNION OF INDIA NAMITA PATRA VS	SATYABAN SAHOO VS	// // ()
138	FAO/000010/2023	UNION OF INDIA M/S. ORISSA HOMES PVT. LTD. VS	AVIJIT PATNAIK VS	// // ()
139	FAO/000011/2023	STATE OF ODISHA BRAJA KISHORE SUMANTA PATTNAIK VS	GOURI MOHAN RATH VS	// // ()
140	FAO/000012/2023	STATE OF ODISHA M/S.SARALA REALCON PVT. LTD., BBSR VS	ASHUTOSH MOHANTY VS	// // ()
141	FAO/000013/2023	STATE OF ODISHA ASIMA NAYAK VS	ANANGA KUMAR OTTA VS	// // ()
142	ITA/000007/2023	UNION OF INDIA PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS	RIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// // ()
143	ITA/000008/2023	BINAY KUMAR JINDAL, HUF PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS	RIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// // ()
144	ITA/000009/2023	BADAL PRAKASH JINDAL, HUF PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS	RIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// // ()
145	ITA/000010/2023	BULBUL AGRAWAL PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS	RIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// // ()
146	MACA/000021/2023	BINAY KUMAR JINDAL MAMATA BHOI VS	PRADEEP KUMAR MISHRA VS	// // ()
147	MACA/000022/2023	NILAMANI SUNA NEW INDIA ASSURANCE CO. LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// // ()
		NIRUPAMA PRUSTY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MACA/000023/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.SMARAJIT PRADHAN VS MAMATA PRUSTY	VS	// 0 //
149	MACA/000024/2023	THE D.M., M/S. UNITED INDIA INSURANCE CO. LTD. PRASANTA KUMAR MAHALI VS SABETRI GAHIR	VS	// 0 //
150	MATA/000008/2023	UMA SAHU VS RADHESHYAM SAHU	RAJIB LOCHAN PATTNAIK VS	// 0 //
151	RPFAM/000008/2023	YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA VS YEDU MONIKA	AMIYA KUMAR BEHERA VS	// 0 //
152	RPFAM/000009/2023	YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA VS YEDU MONIKA	AMIYA KUMAR BEHERA VS	// 0 //
153	RVWPET/000005/2023	M/S. DISCOVERTURE SOLUTION(INDIA) PVT. LTD. VS DY. COMMNR. OF INCOME TAX, CIRCLE 2(1), BBSR	KANISKA RATH VS	// 0 //
154	TRP(C)/000010/2023	SOUMYARASHMI PANIGRAHI VS JITENDRIYA MOHANTY	AMIT KUMAR NATH VS	// 0 //
155	TRP(C)/000011/2023	ITISHREE NAYAK @ MAMATA SAHOO VS BASANTA KUMAR SAHOO	SAMVIT MOHANTY VS	// 0 //
156	TRP(C)/000012/2023	SASMITA PRADHAN VS LOKESH KUMAR JENA	RAJALAXMI BISWAL VS	// 0 //
157	WA/000030/2023	STATE OF ODISHA VS CHAKRADHAR BEHERA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
158	WA/000031/2023	STATE OF ODISHA VS SANATAN DAS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
159	WA/000032/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/000033/2023	BINODA BIHARI OJHA STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	//
		VS	VS	0
161	WA/000034/2023	DASHARATHI DEHURY STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
162	WP(C)/0000760/2023	LABANYA SAHOO BHIKARI BEHERA	JAYADEBA BEHERA	//
		VS	VS	0
163	WP(C)/0000761/2023	STATE OF ODISHA ASHOK KUMAR PUROHIT	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
164	WP(C)/0000762/2023	STATE OF ODISHA MANOJ KUMAR ROUT	SAMEER KUMAR DAS	//
		VS	VS	0
165	WP(C)/0000763/2023	STATE OF ODISHA GITARANI PANDA	SAMEER KUMAR DAS	//
		VS	VS	0
166	WP(C)/0000764/2023	STATE OF ODISHA M/S.PRUTHWIRAJ MISHRA	KAJAL SAHOO	//
		VS	VS	0
167	WP(C)/0000765/2023	COMMNR. OF CT AND GST, DEPT OF FINANCE, CUTTACK M/S.PRUTHWIRAJ MISHRA	KAJAL SAHOO	//
		VS	VS	0
168	WP(C)/0000766/2023	COMMNR. OF CT AND GST, DEPT OF FINANCE, CUTTACK DHIREN KUMAR PANI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
169	WP(C)/0000767/2023	STATE OF ODISHA NIRANJAN BISWAL	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
170	WP(C)/0000768/2023	STATE OF ODISHA DR. UTTAM CHARAN SAHU	RUPESH KUMAR KANUNGO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0000769/2023	STATE OF ODISHA KUNU HIAL VS	DURGESH NARAYAN RATH VS	// // ()
172	WP(C)/0000770/2023	STATE OF ODISHA SABITA MOHANTY VS	BIBEKANANDA BHUYAN VS	// // ()
173	WP(C)/0000771/2023	LAXMIPRIYA JENA SUKANTA KUMAR DASH VS	PRASANNA KUMAR SAHOO VS	// // ()
174	WP(C)/0000772/2023	STATE OF ODISHA SREE METALIKS LTD. VS	KSHIROD KUMAR SAHOO VS	// // ()
175	WP(C)/0000773/2023	TAX RECOVERY OFFICER CUM ADDL. R.T.O., BARBIL SUDESH KUMAR SEN VS	SOUMYA MISHRA VS	// // ()
176	WP(C)/0000774/2023	INDIAN BANK, SAHID NAGAR SANKHA CHANDRA TUDU VS	PRASANNA KUMAR SAHOO VS	// // ()
177	WP(C)/0000775/2023	STATE OF ODISHA MOTILAL SAHU VS	BHARATI DASH VS	// // ()
178	WP(C)/0000776/2023	CANARA BANK, KARNATAKA BANDANA MOHANTY VS	SHASHI BHUSAN JENA VS	// // ()
179	WP(C)/0000777/2023	STATE OF ODISHA CHITTARANJAN JENA VS	TUSHAR KANTA MAHANTA VS	// // ()
180	WP(C)/0000778/2023	R.T.O. CUTTACK SRINIBAS SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// // ()
181	WP(C)/0000779/2023	UNION OF INDIA JITENDRA MOHANTY VS	KAMAL RANJAN MOHAPATRA VS	// // ()
		INCOME TAX OFFICER, NATIONAL FACELESS ASSESSMENT CENTRE, DELHI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0000780/2023	GHANA SWAIN VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
183	WP(C)/0000781/2023	GOBINDA CHANDRA JENA VS INSPECTOR GENERAL OF REGISTRATION, CUTTACK	AYUSHMAN MAHANTA VS	// 0 //
184	WP(C)/0000782/2023	RAJKISHORE SAMANTRAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
185	WP(C)/0000783/2023	PARAMANANDA BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
186	WP(C)/0000784/2023	DILIP KUMAR MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
187	WP(C)/0000785/2023	PREM KUMAR TANDI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
188	WP(C)/0000786/2023	DHRUBA CHARAN PALAI VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
189	WP(C)/0000787/2023	KAMAL BHOI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
190	WP(C)/0000788/2023	BASANTA KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
191	WP(C)/0000789/2023	BHAWANI NAIK @ BHABANI NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
192	WP(C)/0000790/2023	KETAN BISWAL VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
193	WP(C)/0000791/2023	BALAKRUSHNA BHOI	SALAUDDIN KHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	WP(C)/0000792/2023	STATE OF ODISHA MITHILA MAJHI	SALAUDDIN KHAN	//
		VS	VS	()
195	WP(C)/0000793/2023	STATE OF ODISHA NIRMAL DOMB @ NIRMAL DEEP	SALAUDDIN KHAN	//
		VS	VS	()
196	WP(C)/0000794/2023	STATE OF ODISHA RAJ KISHORE NAYAK	SUBASH CHANDRA PRADHAN	//
		VS	VS	()
197	WP(C)/0000795/2023	THE GOVT. OF ODISHA TAPASWINI HATI	BISWARANJAN PARIDA	//
		VS	VS	()
198	WP(C)/0000796/2023	KENDRIYA VIDYALAY SANGATHAN, BBSR JURIA SABAR @ JURIYA SABAR	ARJUNA CHARANA BEHERA	//
		VS	VS	()
199	WP(C)/0000797/2023	STATE OF ODISHA KURA MALLICK @ KURA MALLIK	ARJUNA CHARANA BEHERA	//
		VS	VS	()
200	WP(C)/0000798/2023	STATE OF ODISHA PRADEEPTA SARANGI	SUDHIR KUMAR MALLICK	//
		VS	VS	()
201	WP(C)/0000799/2023	STATE OF ODISHA JAGANNATHDHAM SUPERSTRUCTURES PVT., LTD.,	BBSR JYOTI PRADHAN	//
		VS	VS	()
202	WP(C)/0000800/2023	ASST. DY. DIRECTOR, DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE, BBSR ZONAL UNIT JAGANNATHDHAM SUPERSTRUCTURES PVT. LTD.,	BBSR JYOTI PRADHAN	//
		VS	VS	()
203	WP(C)/0000801/2023	ASST./DY. DIRECTOR, D.G. OF GST INTELLIGENCE, BBSR MANAGING COMMITTEE OF CHRIST COLLEGIATE SCHOOL, CUTTACK	SANDEEP KUMAR DAS	//
		VS	VS	()
204	WP(C)/0000802/2023	STATE OF ODISHA PRAVAT KUMAR JENA	M/S. SUSANTA KU. DASH, A.K.OTTA, S.DAS, N.K.DAS, A.SAHOO, P.DAS SANGRAM RATH	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0000803/2023	STATE OF ORISSA BENUDHAR KUMAR NAYAK VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
206	WP(C)/0000804/2023	STATE OF ODISHA M/S SAPNA BUILDERS AND SUPPLIER, JHARSUGUDA	RADEEP KUMAR DAS 1 VS	// // 0
207	WP(C)/0000805/2023	STATE OF ODISHA BABULA BARALA VS	NIRANJAN NAYAK VS	// // 0
208	WP(C)/0000806/2023	STATE OF ODISHA SUJATA PATTNAIK VS	NIRANJAN NAYAK VS	// // 0
209	WP(C)/0000807/2023	STATE OF ODISHA CHANDRAMANI BHOI VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
210	WP(C)/0000808/2023	STATE OF ODISHA SWARAJ LAXMI PATTANAIAK VS	NIRANJAN NAYAK VS	// // 0
211	WP(C)/0000809/2023	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	SUSANTA KUMAR NAYAK (2) VS	// // 0
212	WP(C)/0000810/2023	COLLECTOR, BHADRAK MINATI MOHANTY VS	NIRANJAN NAYAK VS	// // 0
213	WP(C)/0000811/2023	STATE OF ODISHA BIRANCHI KUMAR SAHOO VS	NIRANJAN NAYAK VS	// // 0
214	WP(C)/0000812/2023	STATE OF ODISHA PRATAP KUMAR PARHI VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
215	WP(C)/0000813/2023	COLLECTOR, BHADRAK GITANJALI ROURTRAY VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0000814/2023	RAMESH KUMAR DASH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
217	WP(C)/0000815/2023	LAXMIDHAR PARIDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
218	WP(C)/0000816/2023	N. SATYA JYOTIN KUMAR VS ARCHANA SUBHADARSINI HANUMAN	BISWAJIT PARIDA VS	// 0 //
219	WP(C)/0000817/2023	BHUBANESWAR DEHURY VS BHAGYASHREE DEHURY	SAUMYA RANJAN PRADHAN VS	// 0 //
220	WP(C)/0000818/2023	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
221	WP(C)/0000819/2023	DEBANANDA SAMAL VS UNION OF INDIA	SMRUTI RANJAN PATRA VS	// 0 //
222	WP(C)/0000820/2023	PRATAP KUMAR BASTIA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
223	WP(C)/0000821/2023	SOURAJYA KETAN JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
224	WP(C)/0000822/2023	PRADEEP KUMAR JENA VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
225	WP(C)/0000823/2023	MAA DURGADEVI SWAYAM SAHAYAK GOSTHI, KENDRAPARA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
226	WP(C)/0000824/2023	DIPAK KUMAR PARAMANIK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
227	WP(C)/0000825/2023	PRAKASH CHANDRA GIRI	RANJAN KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0000826/2023	SOCIETY FOR FAST JUSTICE, RAYAGADA	GOPINATH MISHRA	//
		VS	VS	0
		THE COLLECTOR CUM CHAIRMAN, DISTRICT COUNCIL OF CULTURE, RAYAGADA		//
229	WP(C)/0000827/2023	SANJULATA MALIK	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0000828/2023	PRASANTA KUMAR SETHI	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0000829/2023	RANJAN KUMAR PATRA	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0000830/2023	PRASHANT TRIPATHY	JUGAL KISHORE PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0000831/2023	SANATAN DASH	KARUNAKAR RATH	//
		VS	VS	0
		COMMISSIONER-CUM-SECY.,ENGINEERING DEPT.,BBSR		//
234	WP(C)/0000832/2023	SREE METALIKS LTD.	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL		//
235	WP(C)/0000833/2023	JASPAL KAUR	RAMDAS ACHARY	//
		VS	VS	0
		UNION OF INDIA		//
236	WP(C)/0000834/2023	PUSPANJALI MALLICK	PARSURAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0000835/2023	JASPAL KAUR	RAMDAS ACHARY	//
		VS	VS	0
		UNION OF INDIA		//
238	WP(C)/0000836/2023	SANKAR BEHERA	SANDIPANI NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0000837/2023	STATE OF ODISHA SIMANCHALA KHUNTIA VS	SANDIPANI NAYAK VS	// // ()
240	WP(C)/0000838/2023	STATE OF ODISHA SK. AHAMED ALI VS	MANOJ KUMAR MOHANTY VS	// // ()
241	WP(C)/0000839/2023	THE SUPERINTENDING ENGINEER, TPCODL, BBSR BIJAY PARIJA @ PARIDA VS	SMITA RANJAN PATNAIK VS	// // ()
242	WP(C)/0000840/2023	ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, ODISHA JASPAL KAUR VS	RAMDAS ACHARY VS	// // ()
243	WP(C)/0000841/2023	UNION OF INDIA NATIONAL ALUMINIUM CO. LTD.,BBSR VS	BIGYAN KUMAR SHARMA VS	// // ()
244	WP(C)/0000842/2023	ASST. COMMISSIONER OF INCOME TAX, CIRCLE 2, BBSR PRAMOD KUMAR BEHERA VS	RABINDRA KUMAR PATTANAYAK VS	// // ()
245	WP(C)/0000843/2023	ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT., BBSR JASPAL KAUR VS	RAMDAS ACHARY VS	// // ()
246	WP(C)/0000844/2023	UNION OF INDIA ITISHREE DAS VS	PRADEEP KUMAR DAS VS	// // ()
247	WP(C)/0000845/2023	STATE OF ODISHA RUKMANI PARIDA @ DALEI VS	SMITA RANJAN PATNAIK VS	// // ()
248	WP(C)/0000846/2023	ADDL. COMMNR.,SETTLEMENT AND CONSOLIDATION, CUTTACK PRASANTA KUMAR DAS VS	KUNAL KUMAR SWAIN VS	// // ()
249	WP(C)/0000847/2023	STATE OF ODISHA MAA RAMACHANDI TRADERS, BERHAMPUR VS	SUDARSHAN NANDA VS	// // ()
		V.S.S. INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0000848/2023	AJAYA KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR MOHNATY VS	// 0 //
251	WP(C)/0000849/2023	HAREKRISHNA NANDA VS BM, ODISHA STATE CO-OP. BANK LTD.,CUTTACK	AVIJIT MISHRA VS	// 0 //
252	WP(C)/0000850/2023	LALIT MOHAN ROUT VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
253	WP(C)/0000851/2023	PABITRA PRASAD TRIPATHY VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
254	WP(C)/0000852/2023	BANCHHANIDHI PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
255	WP(C)/0000853/2023	SAMIR RANJAN PRADHAN VS UNION OF INDIA	SARAT CHANDRA MEKAP VS	// 0 //
256	WP(C)/0000854/2023	BATA KRUSHNA PATRA VS COMMN. CUM SECY., GOVT. OF ODISHA, BBSR	SATYAJIT MUKHARJEE VS	// 0 //
257	WP(C)/0000855/2023	SUSAMA DAS VS REGISTRAR, DEBT RECOVERY TRIBUNAL, CUTTACK	K.M.H.NIAMATI VS	// 0 //
258	WP(C)/0000856/2023	RABINDRA NATH BEHERA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
259	WP(C)/0000857/2023	SREE METALIKS LTD. VS TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL	KSHIROD KUMAR SAHOO VS	// 0 //
260	WP(C)/0000858/2023	BIJAYA KUMAR JENA VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
261	WP(C)/0000859/2023	SUHASINI MOHANTY	G.K.NANDA (GOPAL KRUSHNA NANDA)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0000860/2023	DURGA PRASAD PRADHAN	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0000861/2023	LAXMIKANTA SAMANTARAY	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0000862/2023	RABINDRA NATH BEHERA	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0000863/2023	BRAJAKISHORE MOHANTY	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0000864/2023	ROHITASWA HARICHANDAN	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0000865/2023	ULLASH CHANDRA PRADHAN	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0000866/2023	CHANDRA SEKHAR MOHANTY	KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0000867/2023	ULLASH CHANDRA JENA	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0000868/2023	DILLIP KUMAR SAHOO	DURGA PRASAD PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0000869/2023	BISHNU CHARAN BEHURA	SAMBEET PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0000870/2023	SUKANTA KUMAR SAHU	OMKAR DEVDAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0000871/2023	GOVT. OF INDIA PRASANTA BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// // 0 //
274	WP(C)/0000872/2023	BIJAYA @ BIJAY KUMAR SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
275	WP(C)/0000873/2023	LAXMIPRIYA SWAIN VS GOVT. OF ORISSA	ANIMA KUMARI DEI VS	// 0 //
276	WP(C)/0000874/2023	M/S BIMALA FILLING STATION, CUTTACK VS BANK OF INDIA, CUTTACK	KIRTITA BANERJEE VS	// 0 //
277	WP(C)/0000875/2023	SANJAY KUMAR DEO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
278	WP(C)/0000876/2023	TAPAN KUMAR DAS VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	// 0 //
279	WP(C)/0000877/2023	MEGHALAYA CHHATI VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
280	WP(C)/0000878/2023	DEBADATTA MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
281	WP(C)/0000879/2023	AVIPSIT RATH VS STATE OF ODISHA	VS	// 0 //
282	WP(C)/0000880/2023	SATYAJIT PRADHAN VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
283	WP(C)/0000881/2023	SIBARAM DALEI VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :10/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0000882/2023	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
285	WP(C)/0000883/2023	ASHOK KUMAR PALEI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0000884/2023	MUKTIKANTA BARIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0000885/2023	KARUNAKAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0000886/2023	M/S HINDUSTAN AGENCIES, MAYURBHANJ VS PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL, VISAKHAPATNAM	KANANBALA ROY CHOUDHURY VS	// 0 //
289	WP(C)/0000887/2023	BISWANATH PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
290	WP(C)/0000888/2023	SARBATI ENTERPRISES, ANGUL VS PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL, VISAKHAPATNAM	KANANBALA ROY CHOUDHURY VS	// 0 //
291	WP(C)/0000889/2023	BAIKUNTHA PRADHAN VS U.CO BANK, BBSR	JAYDEEP PAL VS	// 0 //
292	WP(C)/0000890/2023	BABAJI CHARAN BARIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0000891/2023	BASANTA KUMAR TARINI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0000892/2023	SUBHASHREE SAHOO VS SAMBIT SAGAR SAHOO	SMRUTI RANJAN MOHAPATRA VS	// 0 //
295	WP(C)/0000893/2023	ANANTA KUMAR PALAI	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0000894/2023	PRAFULLA KUMAR BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0000895/2023	BRAJA KUMAR KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0000896/2023	M/S ARSS INFRASTRUCTURE PROJECTS LTD., NAYAGADIA	SIDANT DWIBEDI	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0000897/2023	NIRAKAR MAHALIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0000898/2023	NARMADA KUMARI NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0000899/2023	PRAMOD KUMAR PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0000900/2023	RAJENDRA PRASAD PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0000901/2023	AJAY KUMAR KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0000902/2023	GOURI NANDAN HOTTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0000903/2023	HARI KRISHNA GOUDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0000904/2023	PRADYUMNA KUMAR MALIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0000905/2023	STATE OF ODISHA DEBASIS NAYAK VS	CHINMAYA NAYAK VS	// // ()
308	ABLAPL/0000371/2023	STATE OF ODISHA MRUTUNJAYA MISHRA VS	BISWAJIT MOHAPATRA VS	// SORO /566 /2022 ()
309	ABLAPL/0000372/2023	STATE OF ODISHA RAJIBA NAGABANSHA VS	GOKULANANDA SAHU VS	// GUNUPUR /235 /2022 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada)
310	ABLAPL/0000373/2023	STATE OF ODISHA PUNIA @ KHETRA MOHAN SHI VS	SOUBHAGYA KUMAR DASH VS	GR/0000480/2022 ANANDAPUR /3 /2023 ()
311	ABLAPL/0000374/2023	STATE OF ODISHA CHANDRA SEKHAR SAMANTARAY VS	MANOJ KUMAR MALLICK VS	// JATNI P.S. /461 /2022 ()
312	ABLAPL/0000375/2023	STATE OF ODISHA GANESH NAYAK @ NAIK VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /306 /2022 ()
313	ABLAPL/0000376/2023	STATE OF ODISHA GOBARDHAN BARIHA VS	JAGABANDHU SAHU VS	// JHARBANDH /192 /2022 ()
314	ABLAPL/0000377/2023	STATE OF ODISHA CHAGALA BHOI@ UMAKANTA BHOI VS	MAHES DAS VS	// NIMAPADA /2 /2023 ()
315	ABLAPL/0000378/2023	STATE OF ODISHA SURYAKANTA DAS @ SURUJA VS	SURENDRA PRASAD BARIK VS	// BASUDEVPUR /219 /2022 ()
316	ABLAPL/0000379/2023	STATE OF ODISHA KAMAL LOCHAN PARICHHA VS	BISWAJIT SAHOO VS	// BADSAHI /9 /2023 ()
317	ABLAPL/0000380/2023	STATE OF ODISHA TEJRAJ DEEP VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// TITILAGARH /450 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0000381/2023	KALU CHARAN PADHI @ PRASANTA KUMAR PADHMANAS RANJAN DASH VS STATE OF ODISHA	VS	BASELI SAHI PS /24 /2022 () //
319	ABLAPL/0000382/2023	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /17 /2023 () //
320	ABLAPL/0000383/2023	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /1 /2023 () //
321	ABLAPL/0000384/2023	BHAGABAN RATH VS STATE OF ODISHA	BINI MISHRA VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000034/2018
322	ABLAPL/0000385/2023	AJAYA LENKA @ AJAYA KUMAR LENKA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJNAGAR /18 /2023 () //
323	ABLAPL/0000386/2023	RAMA CHANDRA TARAI VS STATE OF ODISHA	GUNDURI CHARAN PANDA VS	BARANGA /1 /2023 () //
324	ABLAPL/0000387/2023	PRASANT SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /21 /2023 () //
325	ABLAPL/0000388/2023	SRIKANTA CHINARA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BHUBAN /7 /2023 () //
326	ABLAPL/0000389/2023	CHUDAMANI PUTEL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /235 /2022 () //
327	ABLAPL/0000390/2023	RAKESH SINDHI @ LIDI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARSUGUDA GRPS /96 /2022 () //
328	ABLAPL/0000391/2023	JITENDRA MOHAPATRA VS STATE OF ODISHA	LAXMI NARAYAN SAHOO VS	/ /0 () //
329	ABLAPL/0000392/2023	MOZAFAR KHAN	UDIT RANJAN JENA	PURUNABAZAR /294 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0000393/2023	RAJEN MUDI @ MODI BEHERA	HEMANTA KUMAR MOHANTA	BETNOTI /368 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0000394/2023	DHARMAPADA DAS	SMRUTI RANJAN MOHAPATRA	JAJPUR SADAR /93 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0000395/2023	BAKSI PENTHOI	KAUSTUVA MOHANTY	BRAHMAGIRI /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0000396/2023	DAITARI NAYAK	KAUSTAVA MOHANTY	BRAHMAGIRI /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0000397/2023	NARAYAN SAHU	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /792 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0000398/2023	MURALI KANDI	BICHITRA NARAYANA SATAPATHY	KUJANGA /465 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0000399/2023	NITISH KUMAR BARIK	DEBA KUMAR RATH	NAYAPALLI P.S. /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0000400/2023	SURESH NAYAK	SMRUTI RANJAN ROUT	BADAMBADI /18 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0000401/2023	T. SATYANARAYAN SUBUDHI	ASIT KUMAR JENA	KALIMELA /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0000402/2023	PRADEEP KUMAR NAYAK @ PRADEEP NAYAK	SURYAKANTA DWIBEDI	JAGATSINGPUR /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0000403/2023	RAHUL TIKDAR	TUKUNA KUMAR MISHRA	UMERKOTE /1 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0000404/2023	STATE OF ODISHA PRAVASINI SWAIN VS	SAMBEET PATTANAYAK VS	// PIPLI /384 /2022 ()
342	ABLAPL/0000405/2023	STATE OF ODISHA SUBASH KUMAR SAHU VS	CHIRANJIB ROUT VS	// KANIHA /299 /2022 ()
343	ABLAPL/0000406/2023	STATE OF ODISHA KAMALALOCHAN GIRI VS	PARSURAM PANDA VS	// / /0 ()
344	ABLAPL/0000407/2023	STATE OF ODISHA RANJAN KUMAR PRADHAN VS	RITURANJAN CHHOTARAY VS	// BANKI /407 /2022 ()
345	ABLAPL/0000408/2023	STATE OF ODISHA KABIRAJ MEDANDARAY VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /21 /2023 ()
346	ABLAPL/0000409/2023	STATE OF ODISHA SURESH CHANDRA CHINARA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /8 /2023 ()
347	ABLAPL/0000410/2023	STATE OF ODISHA NARAYAN NAYAK VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /18 /2023 ()
348	ABLAPL/0000411/2023	STATE OF ODISHA MUSLIM MOHAMMED @ KUNU PATHAN VS	SUSANTA KUMAR LENKA VS	// DELANGA /352 /2022 ()
349	ABLAPL/0000412/2023	STATE OF ODISHA MANASI BEHERA VS	LAXMIDHAR MAHAPATRA VS	// KHANDAGIRI P.S. /2 /2023 ()
350	ABLAPL/0000413/2023	STATE OF ODISHA GUNDUCHI @ GURU CHARAN MOHAPATRA VS	RAJENDRA KUMAR PRADHAN VS	// PARJANG /181 /2018 ()
351	ABLAPL/0000414/2023	STATE OF ODISHA KRUSHNA PATEL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BIJEPUR /105 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0000415/2023	JITUNA BARAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BEGUNIA P.S. /333 /2022 () //
353	ABLAPL/0000416/2023	DURJYADHAN JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	NAIKANI-DIHI /288 /2022 () //
354	ABLAPL/0000417/2023	KALIA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /792 /2022 () //
355	ABLAPL/0000418/2023	ASHOK KUMAR MALLICK VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	TANGI /257 /2022 () //
356	ABLAPL/0000419/2023	SMUTIREKHA PAHI VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /383 /2022 () //
357	ABLAPL/0000420/2023	CHANDRAMANI PATRA VS STATE OF ODISHA	LAXMI NARAYAN SAHOO VS	KANKADAHAD /188 /2022 () //
358	ABLAPL/0000421/2023	BULU NAIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /7 /2023 () //
359	ABLAPL/0000422/2023	SUBHAMRAJ NAYAK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	SAHID NAGAR P.S. /11 /2023 () //
360	ABLAPL/0000423/2023	SK. RAHEMAT VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	KENDRAPARA /243 /2022 () //
361	ABLAPL/0000424/2023	AJAYA KUMAR DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	DHUSURI /6 /2023 () //
362	ABLAPL/0000425/2023	RASHID SHA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //
363	ABLAPL/0000426/2023	MANORANJAN SWAIN	GOPAL CHARAN MOHANTY	KISSANNAGAR PS /2 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0000427/2023	GOBIND RANA	DEBADATTA MOHANTY	KANTAMAL /86 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0000428/2023	SURENDRA @ KHEDU RANA	DEBADATTA MOHANTY	KANTAMAL /86 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0000429/2023	SANJAY SHIRKE	VIJAYA KAR	FATEGARH /196 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0000430/2023	SARDA @ SHARDAKAR MOHAKUR	AMIT PRASAD BOSE	BELPARA /274 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0000431/2023	PRATAP BARIK	BIKRAM RATH	BARAMBA /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0000432/2023	PUSPANJALI JENA	SUCHISMITA SARANGI	JAGATPUR /517 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0000433/2023	BIKASH ROUSTRAY	AMLAN SHAKTI PAUL	KHURDA SADAR /317 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0000434/2023	CHANDAN BADAJENA	MANAS KUMAR CHAND	NIRAKARPUR /278 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0000435/2023	SANTOSH KUMAR PRADHAN	JYOTIRMAYA SAHOO	KHURDA MODEL /18 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :10/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 RFA/232/2006	SUBALA @SUBALA CH.-MP	M/S.B.H.MOHANTY
2	1/2023 CONTC(CP)/93/2014	SARASWATI DEI-MP	
3	1/2023 RVWPET(RP)/37/2015	SUPERINTENDENT OF POLICE,SAMBALPUR-MP	A.S.C
4	1/2023 SAO/7/2014	KOKILA KUMARI MOHARA-MP	
5	2/2023 CRP/2/2023	AHALYA ROUT-MP	UMA CHARAN MISHRA
6	3/2023 WPC(OA)/2683/2018	SOURAV KUMAR SAHOO-MP	M/S PRADEEP KUMAR MAHAPATRA
7	6/2023 CONTC/6624/2022	SASMITA MISHRA-MP	
8	7/2023 WPC(OAC)/945/2007	ARABINDA SENAPATI AND ONE OTHER-MP	M/S AMIYA KUMAR MISHRA,M/S.KUNAL KUMAR SW
9	10/2023 MATA/103/2012	GATI KRUSHNA PRASAD-MP	M/S.SUKUMAR GHOSH, D.PANIGRAHI, A.PANIGRAHI
10	10/2023 RPFAM/8/2023	YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA-MP	AMIYA KUMAR BEHERA
11	11/2023 CRLMP/1376/2022	SHAKUNTALA JENA-MP	
12	11/2023 RPFAM/9/2023	YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA-MP	AMIYA KUMAR BEHERA
13	12/2023 CRLMP/51/2023	BISWAJIT PANDA-MP	SAMARENDRA PATTANAIAK
14	12/2023 RPFAM/9/2023	YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA-MP	AMIYA KUMAR BEHERA
15	14/2023 TRP(C)/478/2022	NIYALEE MOHARANA-MP	BIBEKANANDA NAYAK
16	15/2023 CRLREV/277/2022	IMRAN@IBRAHAM@IBRAN KHAN-MP	ABHILASH MISHRA
17	15/2023 TRP(C)/10/2023	SOUMYARASHMI PANIGRAHI-MP	AMIT KUMAR NATH
18	16/2023 TRP(C)/11/2023	ITISHREE NAYAK @ MAMATA SAHOO-MP	SAMVIT MOHANTY
19	16/2023 CRLREV/386/2022	SEBIKA PARHI-MP	DEVASHIS PANDA
20	17/2023 TRP(C)/12/2023	SASMITA PRADHAN-MP	RAJALAXMI BISWAL
21	17/2023 CRLREV/14/2023	DEBANANDA RANBIDA-MP	KOUSIK ANANDA GURU
22	18/2023 CRLREV/350/2020	RASHMIRANJAN PRADHAN-MP	BISWAJIT NAYAK
23	19/2023 FAO/10/2023	M/S. ORISSA HOMES PVT. LTD.-MP	AVIJIT PATNAIK
24	20/2023 FAO/10/2023	M/S. ORISSA HOMES PVT. LTD.-MP	AVIJIT PATNAIK
25	21/2023 FAO/11/2023	BRAJA KISHORE SUMANTA PATTNAIK-MP	GOURI MOHAN RATH
26	22/2023	BRAJA KISHORE SUMANTA PATTNAIK-MP	GOURI MOHAN RATH

27	FAO/11/2023 23/2023	M/S.SARALA REALCON PVT. LTD., BBSR-MP	ASHUTOSH MOHANTY
28	FAO/12/2023 24/2023	BANAMALI BAG-MP	MR.DHANANJAYA MUND
29	RSA/354/2005 24/2023	M/S.SARALA REALCON PVT. LTD., BBSR-MP	ASHUTOSH MOHANTY
30	FAO/12/2023 25/2023	BABULI BARAL-MP	M/S.AJODHYA RANJAN DASHB.MOHAPATRA,N.SWA
31	RSA/298/2018 26/2023	M/S. LAKSHYA SUPPLIERS LLP-MP	TANMAY MISHRA,J.SAHOO
32	RSA/76/2020 27/2023	BHUPENDER SINGH@SANDHU-MP	M/S.RAMAKANT MOHANTY
33	RSA/156/2015 33/2023	SUBHASISH SAHOO-MP	LAXMI NARAYAN RAYATSINGH
34	CMP/28/2022 34/2023	SHANTILATA MOHANTY-MP	PRAFULLA CHANDRA ACHARYA
35	CMP/1405/2022 35/2023	GANESH PRADHAN-MP	NIRANJAN PANDA
36	CMP/449/2022 36/2023	SADANANDA SEN-MP	AMIT PRASAD BOSE
37	CMP/32/2023 36/2023	MAMATA BHOI-MP	PRADEEP KUMAR MISHRA
38	MACA/21/2023 37/2023	NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
39	MACA/22/2023 38/2023	NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
40	MACA/22/2023 39/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	SMARAJIT PRADHAN
41	MACA/23/2023 40/2023	THE D.M., M/S. UNITED INDIA INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
42	MACA/24/2023 41/2023	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE CO. LTD.-MP	G.P DUTTA
43	MACA/270/2020 42/2023	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE CO. LTD.-MP	G.P DUTTA
44	MACA/270/2020 43/2023	D.M.,CHOLOMANDALAM MS GENERAL INSURANCE COMPANY LIMITED-MP	G.P DUTTA
45	MACA/740/2022 44/2023	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE CO. LTD.-MP	G.P DUTTA
46	MACA/270/2020 45/2023	DIVL. MANAGER, M/S. RELIANCE G.I.CO. LTD.-MP	G.P DUTTA
47	MACA/745/2022 50/2023	RAMPAL SINGH @ RAMPAL-MP	JNYANANANDA PANDA
48	BLAPL/10452/2022 51/2023	MANAS RANJAN BEHERA-MP	BIPLAB KUMAR DASH
49	BLAPL/335/2023 52/2023	MINTU @ MANTU DIGAL-MP	PRAMOD CHANDRA SEJPADA
50	BLAPL/36/2023 53/2023	RABINDRA KUMAR SAHU-MP	
51	BLAPL/4498/2022 54/2023	RANA MUNA DORA-MP	BIDYALOK MOHAPATRA
52	BLAPL/7643/2022 77/2023	MUNA@BIJAN KUMAR DAS-MP	M/S.RAMANI KANTA PATTANAİK
53	CRLA/245/2017 78/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
54	WA/30/2023 78/2023	SUKUMARI MOHARANA-MP	JYOTIRMAYA SAHOO
55	CRLA/422/2014 79/2023	SANTOSH@BIPIN MOHANTY-MP	BISWARANJAN DALAI
56	CRLA/1167/2022 79/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
57	WA/30/2023 80/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/30/2023		

58	80/2023 CRLA/47/2020	DEBA MAJHI-MP	HIMANSHU BHUSAN DASH
59	81/2023 WA/1216/2022	SUDHAKAR PATI-MP	SIDHARTH SHANKAR PADHY
60	81/2023 CRLA/38/2023	ASHOK KUMAR PATRA-MP	DEVASHIS PANDA
61	82/2023 WA/684/2022	M/S.TULASI MODERN RICE MILL,KENDRAPARA-MP	
62	82/2023 CRLA/38/2023	ASHOK KUMAR PATRA-MP	DEVASHIS PANDA
63	83/2023 WA/437/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
64	84/2023 WA/960/2022	HARISH KARAN@HARISH CHANDRA KARAN-MP	PRAVASH CHANDRA JENA
65	85/2023 WA/31/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
66	86/2023 WA/31/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
67	87/2023 WA/31/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
68	88/2023 WA/32/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
69	89/2023 WA/32/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
70	90/2023 WA/32/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
71	91/2023 WA/33/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
72	92/2023 WA/33/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
73	93/2023 WA/34/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
74	94/2023 WA/34/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
75	94/2023 ABLAPL/15270/2022	GYANA RANJAN DAS @ JITU-MP	
76	95/2023 WA/34/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
77	95/2023 ABLAPL/15269/2022	GYANA RANJAN DAS @ JITU-MP	
78	96/2023 ABLAPL/14715/2022	SUJEL MUKHI-MP	
79	97/2023 ABLAPL/7473/2022	GOBINDA NAYAK-MP	
80	98/2023 ABLAPL/12311/2022	MINATI DAS-MP	
81	99/2023 ABLAPL/14537/2022	BENUDHAR @ SRIKANTA PRADHAN-MP	
82	100/2023 ABLAPL/16261/2022	BAPI JENA @ BAPUNI JENA @ VIKA-MP	
83	101/2023 ABLAPL/16720/2022	RAJESH KUMAR DASH-MP	NIRANJAN SINGH (1)
84	112/2023 CRLMC/142/2023	DR.GUNANIDHI NAIK-MP	S.K.MISHRA
85	113/2023 CRLMC/142/2023	DR.GUNANIDHI NAIK-MP	S.K.MISHRA
86	114/2023 CRLMC/143/2023	JONRASH@JONRESH TURUK-MP	ARIJEET MISHRA
87	115/2023 CRLMC/144/2023	SUBAL MAJHI-MP	SOUMENDRA PATTANAIAK
88	116/2023 CRLMC/148/2023	PRASANTA KUMAR DAS-MP	ACHYUTANANDA PATTANAIAK
89	117/2023	MAINA BABA@AKHAYA KUMAR NAYAK-MP	DEBASNAN DAS

90	CRLMC/151/2023 118/2023	BIRENDRA MANGRAJ@BANTI-MP	BHABANI SHANKAR MISHRA 3
91	CRLMC/152/2023 119/2023	PRITAM SINGH SALUJA-MP	ANJAN KUMAR BISWAL
92	CRLMC/127/2023 120/2023	JITEN@MANOJA SETHI-MP	
93	CRLMC/2030/2022 121/2023	PRAMOD DAS-MP	ASHOK JENA
94	CRLMC/154/2023 122/2023	TUKUNA LENKA-MP	JAYAKRISHNA MOHAPATRA
95	CRLMC/155/2023 123/2023	PRAHALLAD DHAL-MP	JAYAKRISHNA MOHAPATRA
96	CRLMC/156/2023 124/2023	GANESWAR BARIK-MP	SATYA RANJAN MULIA
97	CRLMC/4263/2022 125/2023	SK.BANTY-MP	MD. G.MADANI
98	CRLMC/157/2023 126/2023	BHARATI PATRA-MP	MANOJ KUMAR MOHANTY
99	CRLMC/158/2023 127/2023	PUSKAR CHANDRA BARAD@PUSKAR BARAD-MP	SURYAKANTA DWIBEDI
100	CRLMC/159/2023 128/2023	R.DEVRAJ@RATI KALIA-MP	JYOTIRMAYA SAHOO
101	CRLMC/160/2023 129/2023	LAXMIDHAR PANDA-MP	LINGARAJ SARANGI
102	CRLMC/161/2023 130/2023	SHYAM NARAYAN PRASAD GUPTA-MP	PRADEEP KUMAR DAS
103	CRLMC/162/2023 131/2023	GOPI@LINGARAJ BEHERA-MP	DEBA KUMAR RATH
104	CRLMC/164/2023 132/2023	MOHAN SINGH-MP	SURYAKANTA DWIBEDI
105	CRLMC/165/2023 133/2023	ANIL KUMAR PANDI-MP	KISHORE KUMAR MISHRA
106	CRLMC/167/2023 134/2023	ANIL KUMAR PANDI-MP	KISHORE KUMAR MISHRA
107	CRLMC/167/2023 135/2023	KISHORE CHANDRA GANTAYAT-MP	JYOTIRMAYA SAHOO
108	CRLMC/170/2023 136/2023	SAMEER KUMAR SAHU-MP	MANORANJAN ACHARYA
109	CRLMC/171/2023 137/2023	G. KRISHNA DAS-MP	DIPTI RANJAN BHOKTA
110	CRLMC/174/2023 378/2023	M/S.PRUTHWIRAJ MISHRA-MP	KAJAL SAHOO
111	WP(C)/764/2023 379/2023	M/S.PRUTHWIRAJ MISHRA-MP	KAJAL SAHOO
112	WP(C)/765/2023 380/2023	NIRANJAN BISWAL-MP	ACHYUTANANDA PATTANAIAK
113	WP(C)/767/2023 381/2023	DR. UTTAM CHARAN SAHU-MP	RUPESH KUMAR KANUNGO
114	WP(C)/768/2023 382/2023	SABITA MOHANTY-MP	BIBEKANANDA BHUYAN
115	WP(C)/770/2023 383/2023	SUKANTA KUMAR DASH-MP	PRASANNA KUMAR SAHOO
116	WP(C)/771/2023 384/2023	SUDESH KUMAR SEN-MP	SOUMYA MISHRA
117	WP(C)/773/2023 385/2023	SANKHA CHANDRA TUDU-MP	PRASANNA KUMAR SAHOO
118	WP(C)/774/2023 386/2023	MOTILAL SAHU-MP	BHARATI DASH
119	WP(C)/775/2023 387/2023	BANDANA MOHANTY-MP	SHASHI BHUSAN JENA
120	WP(C)/776/2023 388/2023	SRINIBAS SAHOO-MP	BIBHUTI BHUSAN SWAIN
	WP(C)/778/2023		

121	389/2023 WP(C)/779/2023	JITENDRA MOHANTY-MP	KAMAL RANJAN MOHAPATRA
122	390/2023 WP(C)/772/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
123	391/2023 WP(C)/786/2023	DHRUBA CHARAN PALAI-MP	JANAKI KANTA MAHAPATRA
124	392/2023 WP(C)/788/2023	BASANTA KUMAR SAHOO-MP	MANAS PATI
125	393/2023 WP(C)/11128/2018	NARODHAR BAIGA-MP	M/S.A.K.NANDA
126	394/2023 WP(C)/796/2023	JURIA SABAR @ JURIYA SABAR-MP	ARJUNA CHARANA BEHERA
127	395/2023 WP(C)/797/2023	KURA MALLICK @ KURA MALLIK-MP	ARJUNA CHARANA BEHERA
128	396/2023 WP(C)/798/2023	PRADEEPTA SARANGI-MP	SUDHIR KUMAR MALLICK
129	397/2023 WP(C)/30095/2022	SNIGDHA DASH-MP	INDRAMANI SAHOO
130	398/2023 WP(C)/30098/2022	JAYASHREE JENA-MP	INDRAMANI SAHOO
131	399/2023 WP(C)/30100/2022	SUBHASHREE SUBHASHMITA SUBUDHI-MP	INDRAMANI SAHOO
132	400/2023 WP(C)/800/2023	JAGANNATHDHAM SUPERSTRUCTURES PVT. LTD., BBSR	MAN JYOTI PRADHAN
133	401/2023 WP(C)/799/2023	JAGANNATHDHAM SUPERSTRUCTURES PVT., LTD., BBSR	MAN J. PRADHAN
134	402/2023 WP(C)/5461/2019	BRUNDABAN MISHRA-MP	M/S.DIGAMBARA MISHRA
135	403/2023 WP(C)/801/2023	MANAGING COMMITTEE OF CHRIST COLLEGIATE SCHO	SAMCHERTKUMAR DAS
136	404/2023 WP(C)/803/2023	BENUDHAR KUMAR NAYAK-MP	SUSANTA SEKHAR MOHAPATRA
137	405/2023 WP(C)/609/2023	SIDHARTHA PATTNAIK-MP	SANTOSH KUMAR DWIVEDY
138	406/2023 WP(C)/804/2023	M/S SAPNA BUILDERS AND SUPPLIER, JHARSUGUDA-MP	PRADEEP KUMAR DAS 1
139	407/2023 WP(C)/809/2023	PRASANTA KUMAR NAYAK-MP	SUKANTA KUMAR NAYAK
140	408/2023 WP(C)/812/2023	PRATAP KUMAR PARHI-MP	SUKANTA KUMAR NAYAK 2
141	409/2023 WP(C)/817/2023	BHUBANESWAR DEHURY-MP	SAUMYA RANJAN PRADHAN
142	410/2023 WP(C)/3864/2022	NIHAR RANJAN RAY-MP	AMIT PRASAD BOSE
143	411/2023 WP(C)/20723/2022	PABITRA MOHAN PATTANAYAK-MP	SANTOSH KUMAR NANDA
144	412/2023 WP(C)/12297/2022	KRIDAY REALTY PVT. LTD., BBSR-MP	SOUMENDRA PATTANAIAK,C.K.MOHANTY,S.SAHOO
145	413/2023 WP(C)/825/2023	PRAKASH CHANDRA GIRI-MP	RANJAN KUMAR NAYAK
146	414/2023 WP(C)/828/2023	PRASANTA KUMAR SETHI-MP	S.K.SAMAL
147	415/2023 WP(C)/827/2023	SANJULATA MALIK-MP	SRINIVAS MOHANTY
148	416/2023 WP(C)/829/2023	RANJAN KUMAR PATRA-MP	SRINIVAS MOHANTY
149	417/2023 WP(C)/12716/2012	SATYANANDA NAIK-MP	M/S.MANOJ K.MISHRA
150	418/2023 WP(C)/830/2023	PRASHANT TRIPATHY-MP	JUGAL KISHORE PANDA
151	419/2023 WP(C)/18314/2022	MANDI NAYAK-MP	TUSAR KUMAR MISHRA
152	420/2023	ADITYA PRASAD PRADHAN-MP	UPENDRA KUMAR SAMAL

153	WP(C)/2547/2022 421/2023	PREM KUMAR-MP	M/S.SOUMYA MISHRA
154	WP(C)/13972/2019 422/2023	ASWINI KUMAR NAYAK-MP	NIRANJAN BISWAL
155	WP(C)/4782/2022 423/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
156	WP(C)/832/2023 424/2023	DAMBURDHAR MANDAL-MP	MOHAMMAD AKRAM
157	WP(C)/37140/2022 425/2023	SARTHAK MOHAPATRA-MP	PRIYADARSHINEE BIJAYALXMI DAS
158	WP(C)/34402/2022 426/2023	ADARSH KUMAR SAHU-MP	PRIYADARSHINEE BIJAYALAXMI DAS
159	WP(C)/35790/2022 427/2023	S.RAJALAXMI NAYAK-MP	
160	WP(C)/18540/2014 428/2023	JASPAL KAUR-MP	RAMDAS ACHARY
161	WP(C)/833/2023 429/2023	PUSPANJALI MALLICK-MP	PARSURAM DAS
162	WP(C)/834/2023 430/2023	JASPAL KAUR-MP	RAMDAS ACHARY
163	WP(C)/835/2023 431/2023	SK. AHAMED ALI-MP	MANOJ KUMAR MOHANTY
164	WP(C)/838/2023 432/2023	BIJAY PARIJA @ PARIDA-MP	SMITA RANJAN PATNAIK
165	WP(C)/839/2023 433/2023	M/S ABC TRANSCARRIERS PVT. LTD., BBSR-MP	M/S.
166	WP(C)/21087/2022 434/2023	JASPAL KAUR-MP	RAMDAS ACHARY
167	WP(C)/840/2023 435/2023	NATIONAL ALUMINIUM CO. LTD.,BBSR-MP	BIGYAN KUMAR SHARMA
168	WP(C)/841/2023 436/2023	JASPAL KAUR-MP	RAMDAS ACHARY
169	WP(C)/843/2023 437/2023	ITISHREE DAS-MP	PRADEEP KUMAR DAS
170	WP(C)/844/2023 438/2023	RAMA NAYAK-MP	
171	WP(C)/15008/2004 439/2023	RUKMANI PARIDA @ DALEI-MP	SMITA RANJAN PATNAIK
172	WP(C)/845/2023 440/2023	PRASANTA KUMAR DAS-MP	KUNAL KUMAR SWAIN
173	WP(C)/846/2023 441/2023	MAA RAMACHANDI TRADERS, BERHAMPUR-MP	SUDARSHAN NANDA
174	WP(C)/847/2023 442/2023	SAMIR RANJAN PRADHAN-MP	SARAT CHANDRA MEKAP
175	WP(C)/853/2023 443/2023	RAM CHANDRA KUANR-MP	SUSANTA KUMAR SAHU
176	WP(C)/33387/2022 445/2023	PRASANTA BEHERA-MP	SUBHENDU KUMAR NAYAK
177	WP(C)/871/2023 446/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
178	WP(C)/857/2023 447/2023	M/S BIMALA FILLING STATION, CUTTACK-MP	KIRTITA BANERJEE
179	WP(C)/874/2023 448/2023	KANAKALATA SAHU-MP	M/S.SUJATA JENA
180	WP(C)/16395/2018 449/2023	MEGHALAYA CHHATI-MP	SATYA PRAKASH NATH
181	WP(C)/877/2023 450/2023	DEBADATTA MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
182	WP(C)/878/2023 451/2023	AVIPSIT RATH-MP	
183	WP(C)/879/2023 452/2023	SATYAJIT PRADHAN-MP	RAJIB RATH
	WP(C)/880/2023		

184	453/2023 WP(C)/882/2023	SANTOSH KUMAR BEHERA-MP	RAJIB RATH
185	454/2023 WP(C)/33585/2022	KAILASH CHANDRA ROUT-MP	AMIYA KUMAR CHHATOI
186	455/2023 WP(C)/889/2023	BAIKUNTHA PRADHAN-MP	JAYDEEP PAL
187	456/2023 WP(C)/881/2023	SIBARAM DALEI-MP	MANOJ KUMAR NAYAK
188	457/2023 WP(C)/892/2023	SUBHASHREE SAHOO-MP	SMRUTI RANJAN MOHAPATRA